

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO -271
ANSWERED ON - 26/03/2025

WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER MARGINALIZED GROUP

271. SMT RAJANI ASHOKRAO PATIL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the budget allocated to each State for the welfare of Scheduled Castes, Scheduled Tribes and other marginalized groups;
- (b) the manner in which the Ministry is addressing the concerns of marginalized groups regarding discrimination and lack of opportunities; and
- (c) the details of financial assistance provided to States for the implementation of programmes for the empowerment of marginalized groups, such as education, skill development, and entrepreneurship?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR.VIRENDRA KUMAR)

- (a) to (c) A statement is laid on the Table of the House.

Statement referred in reply to part (a) to (c) of the Rajya Sabha Starred Question No. 271 for answer on 26.03.2025 regarding “Welfare of Scheduled Castes, Scheduled Tribes and other marginalized group”

(a) to (c) The mandate of the Ministry of Social Justice and Empowerment is to take care of the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SC), Senior Citizens, Sanitation Workers, Transgender Persons, Beggars, De-notified and Nomadic Tribes (DNTs), and Persons with Disabilities.

To address the concerns of marginalized groups regarding discrimination, the Department of Social Justice and Empowerment has enacted two Acts: the Protection of Civil Rights {PCR} Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989. For the effective implementation of these Acts, Department of Social Justice & Empowerment is running a Centrally Sponsored Scheme, under which the Central Assistance is provided to the States/UTs. Further, the Ministry of Social Justice and Empowerment is working towards providing equal opportunities and level playing field for the social, economic, and educational empowerment of the marginalized groups of society through its various schemes, programmes, and the four corporations of the Ministry namely National Scheduled Castes Finance and Development Corporation, National Backward Classes Finance and Development Corporation, National Safai Karamcharis Finance and Development Corporation, and the National Handicapped Finance and Development Corporation

Similarly, the Ministry of Tribal Affairs (MoTA) is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (ST) in the country. The MoTA through its two agencies namely Tribal Co-operative Marketing Development Federation of India (TRIFED) and National Scheduled Tribes Finance & Development Corporation (NSTFDC) have contributed significantly in promoting economic activities including entrepreneurship among the tribal communities.

The State-wise details of the funds released for the welfare of Scheduled Castes, Scheduled Tribes, and other disadvantaged groups during the financial year 2014-15 to 2023-24 and for financial year 2024-25 (as on 20.03.2025) are at Annexure-I.

The details of the financial assistance provided to the States for the schemes implemented by the Department of Social Justice and Empowerment for the education, skill development, and entrepreneurship of marginalized groups are at Annexure-II.

Annexure referred in reply to part (a) and (c) of Rajya Sabha Starred Question No. 271 for answer on 26.03.2025 regarding “Welfare of Scheduled Castes, Scheduled Tribes and other marginalized group”

State-wise details of the funds released for the welfare of Scheduled Castes, Scheduled Tribes, and other disadvantaged groups during the financial year 2014-15 to 2023-24 and for financial year 2024-25 (as on 20.03.2025)

(Rs. In Crore)

S. No	State/Union Territory	Financial Assistance for FY 2014-15 to 2023-24				Financial Assistance for FY 2024-25 (up to 20.03.2025)			
		Scheduled Castes	Other marginalized group under the Department of Social Justice and Empowerment	Persons with Disabilities	Scheduled Tribe	Scheduled Castes	Other marginalized groups under the Department of Social Justice and Empowerment	Persons with Disabilities	Scheduled Tribe
1	Andaman & Nicobar	77.60	25.01	1.24	10.96	0.46	0.620	0.15	0.21
2	Andhra Pradesh	3,956.17	1125.74	316.32	2571.13	720.15	104.014	38.17	490.11
3	Arunachal Pradesh	7.73	2.59	2.02	1507.25	1.46	2.299	0.10	234
4	Assam	246.02	395.34	84.13	1225.47	33.15	85.519	11.04	188.73
5	Bihar	1,220.34	698.24	122.32	174.01	96.05	112.990	11.80	11.63
6	Chandigarh	43.88	33.46	3.83	0.00	5.92	6.552	2.68	0
7	Chhattisgarh	851.90	244.84	34.45	3252.33	71.59	36.700	3.32	1004.31
8	Dadra N.Haweli,D&Diu	3.51	11.13	0.94	57.09	0.08	0.979	0.53	8.11
9	Delhi	190.02	97.29	63.04	0.83	48.07	11.977	12.72	0.17
10	Goa	24.00	45.30	4.09	87.24	1.28	3.112	0.38	11.38
11	Gujarat	2,119.58	1249.35	136.65	4953.82	494.28	62.629	34.34	586.79
12	Haryana	1,001.75	202.17	86.79	0.00	160.92	18.773	7.60	0
13	Himachal Pradesh	550.85	161.11	18.92	365.59	54.27	6.991	2.96	48.85
14	Jammu & Kashmir	185.67	146.13	39.84	521.02	16.58	11.668	3.58	34.169
15	Jharkhand	471.21	435.51	47.48	2759.03	79.88	35.451	8.96	862.86
16	Karnataka	4,024.01	1257.04	158.81	2036.85	610.45	119.804	14.63	301.55
17	Kerala	1,179.79	2968.03	127.72	402.00	268.84	291.296	18.69	53.31
18	Ladakh	1.56	0.30	0.29	96.78	0.08	0.429	0.13	40.67
19	Lakshdweep	1.39	0.32	0.17	0.00	0.00	0.000	0.01	0
20	Madhya Pradesh	3,751.97	1034.88	268.89	6144.47	727.00	64.537	29.02	767.07
21	Maharashtra	6,415.10	1418.03	290.05	3658.73	1059.71	36.471	29.52	416.22
22	Manipur	125.60	246.77	74.03	868.32	11.63	32.644	8.14	85.18
23	Meghalaya	2.39	4.21	10.88	1205.23	0.19	1.214	1.93	513.57
24	Mizoram	1.63	20.74	3.71	1401.63	0.84	2.865	0.52	275.84
25	Nagaland	47.60	22.46	3.80	1500.66	6.07	5.682	0.72	73.83
26	Odisha	2,512.13	604.68	192.21	4871.19	292.68	57.786	26.77	1042.77
27	Puducherry	123.14	94.54	7.92	0.49	24.61	14.880	1.77	0.03
28	Punjab	3,459.44	327.33	114.65	0.00	556.79	32.397	22.67	0
29	Rajasthan	3,365.01	876.95	143.50	4387.90	254.27	76.677	19.56	572.2
30	Sikkim	89.23	290.62	1.81	288.56	6.89	7.932	0.05	67.29
31	Tamil Nadu	8,893.10	2217.19	138.53	702.07	1548.42	346.122	9.84	95.76
32	Telangana	1,627.65	379.69	220.01	3345.21	30.30	26.079	15.07	507.02
33	Tripura	660.55	240.99	19.09	1189.75	60.59	8.438	1.06	243.1
34	Uttar Pradesh	11,176.02	2914.73	724.71	239.54	650.30	258.398	113.16	49.46
35	Uttarakhand	359.40	127.00	38.10	315.04	38.88	7.401	5.22	45.75
36	West Bengal	2,848.21	893.24	183.46	1136.73	160.24	27.129	18.63	91.76
	Others *	4.54	179.87	5137.31	0.00	0.00	18.719	593.28	0
	Total	61,619.69	20992.82	8821.71	51276.92	8092.92	1937.174	1068.72	8723.699

* This financial assistance made centrally by the departments.

Annexure-II

Annexure referred in reply to part (a) and (c) of Rajya Sabha Starred Question No. 271 for answer on 26.03.2025 regarding "Welfare of Scheduled Castes, Scheduled Tribes and other marginalized group"

Details of the financial assistance given to the States for the schemes implemented by the Department of Social Justice and Empowerment for the education, skill development, and entrepreneurship of marginalized groups:

(Rs. In Crore)

Sr. No.	States / UTs	Education (Scholarship and other schemes)		Skill Development, and Entrepreneurship under Pradhan Mantri Dakshata Aur Kushalata Sampanna Hitgrahi (PM-DAKSH) Yojana
		Financial Year 2014-15 to 2023-24	Financial Year 2024-25 (upto 20.03.2025)	Financial Year 2020-21 to 2023-24
1	Andaman & Nicobar	36.90	0.46	0.00
2	Andhra Pradesh	3780.94	651.86	4.58
3	Arunachal Pradesh	2.71	0.16	0.00
4	Assam	462.22	96.06	6.27
5	Bihar	1503.82	143.22	7.12
6	Chandigarh	57.26	4.17	0.13
7	Chhattisgarh	819.67	70.84	2.40
8	Dadra N.Haweli,D&Diu	9.90	0.00	0.00
9	Delhi	181.97	47.09	1.87
10	Goa	31.94	1.21	0.14
11	Gujarat	2567.72	504.88	4.31
12	Haryana	835.39	126.98	4.96
13	Himachal Pradesh	562.25	49.93	2.65
14	Jammu & Kashmir	177.62	18.46	4.22
15	Jharkhand	789.05	92.82	2.68
16	Karnataka	3861.74	593.56	3.36
17	Kerala	1125.67	233.24	3.36
18	Ladakh	1.56	0.00	0.06
19	Lakshdweep	0.00	0.00	0.00
20	Madhya Pradesh	3652.70	655.24	21.73
21	Maharashtra	6930.17	1004.06	9.64
22	Manipur	240.26	26.90	1.93
23	Meghalaya	2.31	0.19	0.29
24	Mizoram	1.63	0.00	0.00
25	Nagaland	47.46	0.00	0.00
26	Odisha	2614.91	280.73	4.46
27	Puducherry	27.47	4.37	0.04
28	Punjab	3208.20	483.68	9.96
29	Rajasthan	3331.48	281.28	8.84
30	Sikkim	316.24	6.16	0.49
31	Tamil Nadu	8948.58	1561.70	4.69
32	Telangana	1569.28	24.53	3.32
33	Tripura	463.04	65.38	1.70
34	Uttar Pradesh	11848.15	700.36	29.95
35	Uttarakhand	400.46	38.17	2.53
36	West Bengal	3119.68	165.92	5.02
37	Others	116.27	12.19	0
	Total	63646.61	7945.82	152.70

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